## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

**PETITION NUMBER** 

: CA/120/2017

NAME OF THE APPLICANT

: TIL HEALTH CARE PVT LTD

UNDER SECTION

: 441

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1 P. Srivam

pes for the applicants.

## <u>ORDER</u>

PCS representing the applicant present. Representative of ROC present. Report has been filed by the ROC. PCS representing the applicant prayed for time to make submissions. Put up on 20.12.2017.

S Vijayaraghavan Member (Technical)

K Anantha Padmanabha Swamy Member (Judicial)

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